

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.1414
TO BE ANSWERED ON 1ST JULY, 2019**

Quality of Education

†1414. SHRI NIHAL CHAND:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- a) Whether the Government is proposing to give any separate incentives to the States which are backward in the field of education; and
- b) If so, the policy guidelines given to States with regard to compulsory primary education in the country?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b): The Department has launched the Samagra Shiksha – an Integrated Scheme for School Education by subsuming the erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) from 2018-19. It envisages the 'school' as a continuum from pre-school, primary, upper primary, secondary to Senior Secondary levels.

The Samagra Shiksha aims to achieve universal access of all children in an inclusive and equitable manner, including children belonging to Scheduled Castes (SC), Scheduled Tribes (ST) and Minority communities, children affected with migration, urban deprived children, homeless children, children without adult protection, children affected with LWE extremism, children affected with violence etc. Preference for various interventions is given to Educationally Backward Blocks (EBBs), LWE affected districts, Special Focus Districts (SFDs) and the 115 Aspirational Districts. The Annual Work Plan and Budget (AWP&B) proposal under Samagra Shiksha is prepared by the States and Union Territories based on

their requirements and priority. These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, availability of budgetary resources, gaps identified from UDISE database and physical & financial progress of earlier approvals.

Under the scheme, the funding is given to States and Union Territories, for inter-alia, the following interventions:-

- (i) Universalizing access to quality school education by expansion of schooling facilities in the uncovered areas through up-gradation of schools up-to senior secondary level.
- (ii) Ensuring availability of adequate infrastructure to ensure that schools conform to the prescribed norms.
- (iii) Annual Grant of Rs. 5,000 to Rs. 20,000 per school for strengthening of Libraries.
- (iv) Composite school grant of Rs. 25,000 to 1 Lakh to be allocated on the basis of school enrolment.
- (v) Annual Grant for sports equipments at the cost of Rs. 5,000 to Rs. 25,000 per school.
- (vi) Allocation for Children with Special Needs (CwSN) of Rs. 3,500 per child per annum including a stipend of Rs. 200 per month for CwSN girls from Classes I to XII.
- (vii) Allocation for uniforms at the rate of Rs. 600 per child per annum.
- (viii) Allocation for textbooks at the rate of Rs. 250/400 per child per annum.
- (ix) Upgradation of Kasturba Gandhi Balika Vidyalayas (KGBVs) from Class 6-8 to Class 6-12.
- (x) Strengthening Teacher Education Institutions like SCERTs and DIETs to improve the quality of teachers.
- (xi) Enhanced use of digital technology in school education.
- (xii) Setting up of residential schools and hostels for difficult areas and for children in difficult circumstances.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has become effective on 1st April, 2010. This act provides for a justiciable legal framework that entitles all children between the ages of 6-14 years for free and compulsory admission, attendance and completion of elementary education. The Integrated Scheme of Samagra Shiksha also supports the States and Union Territories in implementation of the RTE Act, 2009.
